

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/298(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	ANANT PRAKASH SINHA VS MAURYA MANAGEMENT PRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Anirban Ray, Adv.] For the Petitioner
Mr. K. Mallick, Adv.
Mr. K. P. Chowdhury, Adv.
Mr. S. Ray, Adv.

Mr. Ratnanko Banerji, Sr. Adv.] For R-1
Mr. Rajesh Upadhyay, Adv.

Mr. Joy Saha, Sr. Adv.] For R-5 & R-9
Mr. D. Mondal, Adv.
Mr. S. Trivedi, Adv.
Ms. I. Hassan, Adv.
Mr. S. Saraogi, Adv.
Ms. M. Cholera, Adv.

Mr. R. Bachawat, Sr. Adv.] For R-11
Mr. Abhijit, Adv.

ORDER

1. Ld. Sr. Counsel / Counsel for the parties present.
2. Ld. Counsel for the Respondents are directed to file their Reply Affidavit by 17.11.2023. Thereafter, Rejoinder Affidavit, if any, be filed by 21.11.2023.
3. Registry is directed to issue notice to the other Respondents by way of speed post and by email and place tracking information. Upon receipt of this notice, Reply Affidavit, if any, be filed within a period of one week thereafter.
4. Post this matter thereafter **on 23.11.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**